

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 17-02-20 TO 21-02-2020

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	FINAL ORDERS			
1	<u>AD/53579/2018</u>	50231/2020	14/2/2020	17/2/2020
2	<u>ST/53586/2014</u>	50292/2020	17/2/2020	18/2/2020
3	<u>ST/54213/2014</u>	50293/2020	17/2/2020	18/2/2020
4	<u>C/52484/2019</u>	50294/2020	18/2/2020	19/2/2020
5	<u>ST/51356/2016</u>	50317/2020	21/2/2020	21/2/2020
6	<u>ST/51684/2016</u>	50318/2020	21/2/2020	21/2/2020
7	<u>ST/51917/2016</u>	50319/2020	21/2/2020	21/2/2020
	STAY,MISC ORDERS			
1	<u>ST/55075/2013</u>	50090/2020	14/2/2020	17/2/2020
2	<u>C/52777/2019</u>	50091/2020	14/2/2020	17/2/2020
3	<u>C/52919/2019</u>	50093/2020	19/2/2020	20/2/2020
	INTERIM ORDERS			
1	<u>AD/52719/2019</u>	IO/AD/3/2020	19/2/2020	20/2/2020

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

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CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 24-02-2020 TO 28-02-2020

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	<u>C/50137/2020</u>	50326/2020	24/2/2020	25/2/2020
2	<u>ST/50024/2018</u>	50329/2020	25/2/2020	27/2/2020
3	<u>ST/52142/2018</u>	50330/2020	25/2/2020	27/2/2020
4	<u>ST/50951/2019</u>	50331/2020	25/2/2020	27/2/2020
5	<u>ST/51554/2019</u>	50332/2020	25/2/2020	27/2/2020
6	<u>ST/51569/2019</u>	50333/2020	25/2/2020	27/2/2020
7	<u>ST/52122/2019</u>	50334/2020	25/2/2020	27/2/2020
8	<u>ST/53420/2014</u>	50335/2020	25/2/2020	27/2/2020
9	<u>ST/50916/2019</u>	50338/2020	24/2/2020	25/2/2020
10	<u>ST/52337/2015</u>	50339/2020	24/2/2020	25/2/2020
11	<u>ST/54220/2015</u>	50340/2020	24/2/2020	25/2/2020
12	<u>ST/51196/2016</u>	50341/2020	24/2/2020	25/2/2020
13	<u>ST/51197/2016</u>	50343/2020	24/2/2020	25/2/2020
14	<u>C/50442/2019</u>	50354/2020	25/2/2020	27/2/2020
15	<u>C/51007/2019</u>	50362/2020	25/2/2020	27/2/2020
16	<u>C/51008/2019</u>	50363/2020	25/2/2020	27/2/2020
17	<u>C/51009/2019</u>	50364/2020	25/2/2020	27/2/2020
18	<u>ST/53638/2014</u>	50370/2020	25/2/2020	27/2/2020
19	<u>ST/52769/2019</u>	50371/2020	25/2/2020	27/2/2020
MISC ORDERS				
1	<u>C/52793-52800/2019</u>	50094-50101/2020	25/2/2020	27/2/2020
2	<u>AD/50100/2020</u>	50103/2020	21/2/2020	24/2/2020
3	<u>M/50103/2020</u>	50104/2020	21/2/2020	24/2/2020
4	<u>ST/50531/2017</u>	50105/2020	25/2/2020	27/2/2020
5	<u>ST/50255/2018</u>	50107/2020	25/2/2020	27/2/2020
6	<u>ST/47/2011</u>	50106/2020	24/2/2020	25/2/2020
INTERIM ORDERS				
1	<u>AD/52058-52060/2019</u>	IO/AD/4-6/2020	25/2/2020	26/2/2020

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